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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/123/2016
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Archana Thiriyambale Kannan	Respondent,	
2.	Deepa Mariappan for Adv. B. Shanaraj	counsel for Petitioner	

ORDER

Counsel for petitioner earlier came to verify the stage of this case. Inadvertently, she was provided with an information that the item is listed before the Single Bench of this Tribunal. Now, the matter is found to be posted before this Bench. Due to this, the petitioner could not cause appearance. Counsel for Respondent present and submitted that a connected matter is posted before the Single Bench fixing the next date of hearing as 30.06.2017. Therefore, this matter may also be posted on 30.06.2017.

S. Vijayaraghavan.
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)